

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No PWD-LIT/15/2021-05 dated: 04.08.2021  
PWD-Lit/84/2021-05 dated 04.08.2021

**GOVERNMENT ORDER NO:- 4329 JK (LD) of 2021**

**DATED:- 10 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 10 - 08 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
10/8

**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No. 4329 JK(LD) of 2021 dated 10.08.2021

S.No	No and Title of the case.	OIC
1	WPC No.----/2021 tiled M/s Valley Builders V/s U.T of J&K and Ors	Mr. Toufeeq Chasti , I/c Executive Engineer, PW(R&B) Divison Barmulla.
2	O.A No. 557/2021 titled Manzoor Ahmad Naikoo and Ors V/s UT of J&K and Ors	Mr. Shauket Jeelani, Chief Engineer, PW(R&B) Department, Kashmir.

8  
10/8